


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No. 3854/252/HDB/2017
NAME OF THE COMPANY	Vasudha Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Vasudha Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	9962568858 kalpanagonugunta1@gmail.com	
M. Madhusudhana Reddy	CA	mmreddyandco@gmail.com 9962568858	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Ms.G.Kalpana on behalf of Shri M.Madhusudhana Reddy, Ld. Counsel for Petitioner.

The Ld. Counsel for the Petitioner has submits that certain objections are yet to be complied and sought 15 days' time. Post the case on 23.11.2017

  
Member (T)

  
Member (J)